GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

LOK SABHA UNSTARRED QUESTION NO-2444 ANSWERED ON – 15/12/2025

MAINTENANCE OF SCHOOL BUILDINGS

†2444. Shri Murari Lal Meena:

Will the Minister of EDUCATION be pleased to state:

- (a) whether it is a fact that the inspection and repair works have been delayed in the incidence of collapsing of roof in a Government school in Rajasthan, if so, the details of the school and the reasons for delay in repair works;
- (b) whether it is a fact that adequate budget has not been allocated on time for quality check and maintenance of school buildings, if so, the details thereof;
- (c) whether it is a fact that the inspection of centrally run schools and other school buildings in the said State including Dausa district has been conducted promptly and if so, the number of other schools at risk:
- (d) whether the Government has made any changes in policies pertaining to school building maintenance and emergency management to prevent such incidences, if so, the details thereof; and
- (e) whether the State Education Department did not achieve the target set for the repair and safety of school building in the Financial Year 2024-25 and if so, the details of the target that have not been achieved?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(SHRI JAYANT CHAUDHARY)

(a) to (c): Govt. of Rajasthan has conducted a comprehensive survey to assess the condition of all government school buildings. District level committees under chairmanship of Superintending Engineer, Public Works Department of concerned district were constituted to inspect all under construction/ recently completed school buildings under comprehensive inspection campaign & submit report regarding quality of repair/construction works.

The Department of School Education & Literacy is implementing the Centrally Sponsored Scheme of Samagra Shiksha in partnership with all the States and UTs. Financial assistance is provided to all States and UTs for various components for implementation of the interventions under Samagra Shiksha as per norms. Accordingly, the annual plans under Samagra Shiksha are prepared by the States and UTs based on their requirements and priority and this is reflected in their respective Annual Work Plan and Budget (AWP&B). These plans are then appraised and approved/estimated by Project Approval Board (PAB) in consultation with the States and UTs as per the programmatic and financial norms of the scheme. The release of Central share depends on the submission of the utilisation certificates, audit reports in respect of funds released earlier, physical and financial progress reports, State contributions and compliance with the scheme norms.

Kendriya Vidyalaya Sangathan is regularly conducting safety audits/ inspections of school buildings in accordance with national safety codes and disaster management guidelines and no adverse report regarding structural safety of Kendriya Vidyalaya schools in Rajasthan including Dausa has been received. As per the internal assessment carried by Navodaya Vidyalaya Samiti, none of their schools in the State of Rajasthan including Dausa District, has been reported at risk.

(d): Education is in the Concurrent list of the Constitution and majority of the schools are under the administrative control of respective State Government and UT Administration. Guidelines issued by Ministry of Education are advisory in nature and States/UTs are expected to implement them and they may incorporate additions/modifications to them, according to their specific requirements.

The Ministry of Education has issued a latest directive on 26th July 2025 to all States and Union Territories to take urgent steps to ensure the student safety and well-being. This refers to the "Guidelines on School Safety and Security" (2021) and the National Disaster Management Guidelines on School Safety (NDMA, 2016) issued on 27.02.2017 and includes safety audits of schools and child-related facilities as per national safety codes, training for staff and students in emergency preparedness, and the provision of psychosocial support through counselling and peer networks. The Ministry has urged Education Departments, School Boards, and affiliated authorities to act without delay in implementing these measures. The directives are available on the link: https://dsel.education.gov.in/sites/default/files/update/ss2607.pdf

Further, the Ministry of Education on 7th August 2025, has directed all States/UTs to ensure the structural safety of school buildings and urgent identification of unsafe and dilapidated school buildings through safety audits, followed by demolition, if required or repair of structurally unsafe structures, and prohibition of use, until certified safe. Authorities are advised to arrange temporary schooling where needed, gainfully use the space created due to demolition, ensure regular monitoring and reporting, and ensure safety/ structural fitness compliance certification for any reoccupancy. States/ UTs are instructed to strictly enforce the above measures and avoid any further injuries and loss of life due to preventable infrastructure failures. The directives are available on the link: https://dsel.education.gov.in/sites/default/files/update/ss07008.pdf

Earlier, Government of India has issued various guidelines for ensuring safety and security of children in schools, as under:

- 1. Guidelines on School Safety and Security by Department of School Education and Literacy issued on 01.10.2021. These guidelines are uploaded on the website of DoSEL at https://dsel.education.gov.in/sites/default/files/2021-10/guidelines_sss.pdf
- 2. Guidelines on School Safety Policy by the National Disaster Management Authority (NDMA, 2016) issued on 27.02.2017. These guidelines are available at the link: https://dsel.education.gov.in/sites/default/files/rte/Guidelines_feb.pdf
- 3. NCPCR examined and compiled different guidelines and developed a comprehensive manual titled- "Manual on Safety and Security of Children in Schools" dated 26.02.2018. The manual is available at the link: https://ncpcr.gov.in/uploads/165604923562b54e531fe87_manual-on-safety-and-security-of-children-in-schools-sep-2021-2465-kb.pdf
- (e): As per information from the State of Rajasthan, in 2024-25, Government of India sanctioned 40 school repair works, out of these 39 works have been completed.